

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.340 of 1996

Wednesday, this the 20th day of March, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

N. Narayanan Kutty, Stenographer,
Office of the Divisional Engineer,
Telecom, Co-axial Maintenance,
Ernakulam, residing at Nellikaparambil,
Madathumuri, Mala.

.. Applicant

By Advocate Mr S. Krishnanmoorthy.

Vs

- 1 The General Manager Telecom, Ernakulam
Telephones, Panampilly Nagar,
Ernakulam, Cochin -36.
- 2 Assistant General Manager, Telecom(Administration),
Catholic Centre, Ernakulam.
- 3 Divisional Engineer, Telecom, Aluva,
'Jos Trust', Ernakulam, Kochi-35.
- 4 Mr Nandanam, N.S., Stenographer,
Office of the Divisional Engineer,
Telecom, Aluva.
- 5 Smt. Sathi E.N., Stenographer,
Office of the Divisional Engineer, Cables,
(Telecom), Ernakulam.

.. Respondents

The application having been heard on 20th March 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant challenges A4 order to the extent
it transfers 4th respondent to Aluva. We do not
propose to entertain this application or go into the
merits of the matter. Applicant has filed A5 representa-
tion before first respondent ventilating his grievances.

First respondent will pass appropriate orders thereon within two weeks from today.

2 Applicant will forward a copy of the original application and a copy of this order to first respondent for immediate compliance.

3 With the aforesaid directions, we dispose of the application. No costs.

Dated the 20th March, 1996.


S P BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

P/20-3

List of Annexures

1. Annexure-A4: True copy of the order No. DE-4/3/11/25 dated 8.2.1996 issued by the 3rd respondent.
2. Annexure-A5: True copy of the representation dated 11.3.1996 given by the Applicant to the 1st respondent.